

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 15310-JK (LD ) of 2024**  
**DATED:- 02 - 09 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government  
Dated:02.09.2024

No:-LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer



**Annexure to the Government Order No.15310-JK(LD) of 2024 dated 02.09.2024**

S. No.	No. and Title of the case	OIC	Designation
1.	Syed Afaq Mehraj. V/s SIDCO & Ors.	Mr. Irfan Mufti	Estate Manager, Khonmuh
2.	M/s Jackson Industries V/s State & Ors.	Mr. Irfan Mufti	Estate Manager, Khonmuh
3.	Mir Gh. Hassan. (Chairman of Hameed Oil Mills) V/S Imtiyaz Ah. Khan & Ors	Mr. Irfan Mufti	Estate Manager, khonmuh
4.	Rashida (M/s Asia Food Products). V/s UT Of J&K & Ors.	Mr. Zubair Ahmad Dar	Estate Manager, Rangreth
5.	S.A Power Utility. V/s Maple Circuit Ltd & Ors.	Mr. Zubair Ahmad Dar	Estate Manager, Rangreth
6.	S.A Power Utilities. V/s Norplex Oak India Ltd & Ors.	Mr. Zubair Ahmad Dar	Estate Manager, Rangreth
7.	Yaqoob Steel Industries. V/s SIDCO & Ors.	Mr. Mrs. Sheeba Makhdoomi	Estate Manager Shalteng
8.	Hamid Oil Mills Pvt Ltd through Mir Ghulam Hassan V/s Solomon Chemical Industries & Ors.	Mr. Irfan mufti	Estate Manager, Khonmuh
9.	Imtiyaz Ahmad Khan V/s UT of J&K and Ors.	Mr. Irfan mufti	Estate Manager, Khonmuh
10.	Mohammad Latief Salman (Salman Sussex) V/s State of J&K and Ors.	Mr. Munir Ahmad Bhat	General Manager (DB)
11.	YounisMajeed V/s Mir Mouzam	Mr. Irfan mufti	Estate Manager, Khonmuh
12.	Dr.Mehmooda Khan v/s	Mr. Mohd Rafi Mir	Executive Engineer

*Im* *Reysoqle*

	MD J&K SIDCO & Ors.		Const. Dev. Ist
13.	M/s Bangus Valley. V/s S.F.C & SIDCO.	Mrs. Sheeba Makhdoomi	Estate Manager Food Park Sopore
14.	Mohd Hussain Sheikh. V/s UT of J&K.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
15.	Amma Wani. V/s UT of J&K.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
16.	Mr. Jahangir Ahmad Bhat. V/s UT of J&K and Ors.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
17.	M/s Master Spins. V/s SIDCO.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
18.	Muhammad Asif Shah. V/s SIDCO.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
19.	Hamid Ullah Khan & Ors. V/s SIDCO.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
20.	Asiya Shafi V/s Shabir Ahmad Bhat	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
21.	Musadiq Afzal Masoodi & Ors. V/S Commissioner Secretary & SIDCO.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
22.	R.F K Green Food Park V/S UT of J&K through Commissioner to Govt PDD.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
23.	Mushtaq Ahmad Parra V/s SIDCO & Ors.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
24.	Firdous Ahmad Dar V/s JK SIDCO	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
25.	Peerzada Mohammad Ibrahim V/s MD SIDCO	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora

*Jm*

*Reysoqer*

26.	Irfan Ahmad Guju V/s JK SIDCO & Ors.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
27.	Waseem Rafiq V/s UT of J&k and SIDCO	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
28.	Arif Jan Qadri V/s J&K Sidco	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
29.	Mir Waseem Hassan V/s SIDCO & Ors.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
30.	Sahil Mushtaq V/s MS SIDCO	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
31.	Irshad Ahmad Mir V/s SIDCO & Ors.	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
32.	M/s King Tube Mills	Mr. Fayaz Ahmad Teli	Estate Manager Lassipora
33.	J&K SIDCO V/s Mohammad Amin Bhat (Millie Trust)	Mr. Irfan mufti	Estate Manager, Khonmuh
34.	Gh. Mohd Wani. V/s UT OF J&K & SIDCO.	Mr. Zubair Ahmad Dar	Manager Estates Rangreth
35.	Anjum Naqashbandi. SIDCO & Ors.	V/s Mr. Zubair Ahmad Dar	Manager Estates Rangreth
36.	M/s Melody Ice Cream & Cones I/E Shalteng V/s SIDCO & others.	Mr. Munir Ahmad Bhat	General Manager (DB)
37.	Mohd Iqbal Naqash. V/s J&K SIDCO.	Manager(A&P)	Mr. Mohd Amin Shah
38.	Shah Electro Products V/s J&K Bank & Ors.	Mr. Munir Ahmad Bhat	General Manager (DB)
39.	OWP-74/2016 Titled M/S Kashmir Industrial Revival V/s J&K SIDCO &	Mr. Munir Ahmad Bhat	General Manager (DB)

*Jm*

*Reyaz*

	Others.		
40.	OWP-1783/2018 Titled Mohammad Shameem V/S State & Others. I.E. Zainakote SICOP.	Mr. Munir Ahmad Bhat	General Manager (DB)
41.	OWP-650/2017 Titled M/S Protech Bio-Pharma V/S State of J&K & Others. IGC Lassipora	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
42.	OWP-2224/2018 Titled Cosmos Industries V/s State Of J&K and Others. Auctioned by SFC to Cosmos.	Mr. Irfan Mufti	Estate Manager Khonmuh
43.	WP(C)-2334/2019 Titled M/S Kashmir Steel Alloys V/S State & Others.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
44.	WP(C)-1313/2022 Titled M/S Kashmir Steel Alloys V/S UT of J&K and Others.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
45.	WP(C)-862/2021 Titled Maple Circuit V/S UT of J&K.	Mr. Mr. Zubair Ahmad Dar	Estate Manager, Rangreth
46.	WP(C)-863/2021 Titled Norplex OAK Indian Ltd V/S UT of J&K.  CCP (S) No. 150/2023 Norplex Oak India Ltd. UT of J&K & Ors. (Clubbed Contempt petition).	Mr. Zubair Ahmad Dar	Estate Manager, Rangreth
47.	WP(C)-2144/2021 Titled M/S Khan Enterprises V/s UT of J&K and Others.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
48.	WP(C)-1374/2022 Titled M/S Sheikh Copper Industries & others V/S UT of J&K and Others.	Mr. Irfan Mufti	Estate Manager Khonmuh
49.	WP(C)-665/2022 Titled M/S Saisha Enterprises V/S UT of J&K Others.	Mr. Irfan Mufti	Estate Manager Khonmuh
50.	WP (C) 2178/2022 Fayaz Ahmad Baba V/s UT of J&K & Ors.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)

*Jm*

*Jeysingh*

51.	WP (C) 1859/2022 titled Abdul Gani Parry V/s UT of J&K & Ors.	Mr. Munir Ahmad Bhat	General Manager (DB)
52.	WP(C) 1963/2022 M/s Alco Industries V/s UT of J&K.	Mr. Irfan Mufti	Estate Manager Khonmuh
53.	WP (C) 2459/2022 Ashiq Hussain Bhat Prop. M/s Modern C.A Store V/s UT of J&K & Ors.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
54.	WP (C) No. 2362/2021 titled Amma Wani @ Gh. Ahmed Wani R/o Keegam Shopian V/s UT of J&K & Others.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
55.	WP (C) No. 2227/2021 titled Mohammad Yousuf Wani R/o Keegam Shopian V/s UT of J&K & Others.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
56.	CCP(S) /WP (C) No. 432/2022 titled Bashir Ahmad Ganai R/o DrayzporaTurkawanganShopian and Ors. V/s UT of J&K & Others.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
57.	WP (C) No. 2355/2021 titled Mohammad Hussain Sheikh and Ors. V/s UT of J&K.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
58.	WP (C) No. 445/2023 M/s Kounsar Aqua Food Products V/s UT of J&K & Others.	Mrs. Sheeba Makhdoomi	Estate Manager Food Park Sopore
59.	WP(C)-2276/2021 Titled Hamid Oil Mills Pvt. Ltd. I/E Khanmuh V/S UT of J&K and Others.  CCP(S) 354/2023 arising out of WP (C) 2276/2021.	Mr. Munir Ahmad Bhat	General Manager (DB)
60.	WP (C) No. 1113/2023 Mohammad Afzal Wani& Anr. V/s UT of J&K & Ors.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
61.	WP (C) 1125/2023 Sameer Ahmad Mir V/s UT of J&K & Ors.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
62.	WP (C) No. 2698/2023 Shafeeq Ahmad Mir V/s UT of J&K & Others	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
63.	WP(C)-843/2023 Titled Mohammad Muzaffar Baba and ors. V/s UT of	Mrs. Sheeba Makhdoomi	Estate Manager

*Im* *Neysoglu*

	J&K and Ors. WP(C)-2402/2022 Ghulam Mohammad Ganaie and ors. V/s UT& Ors.		Food Park Doabgah Sopore
64.	WP(C)-548/2024 Titled Javed Ahmad Teli V/s UT of J&K & Ors.	Mrs. Sheeba Makhdoomi	Estate Manager Lar Ganderbal
65.	WP (C) No. 995/2024 titled Inhabitants of Village Lelhar Pulwama V/s UT of J&K & Others	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
66.	J&K Bank V/s SIDCO WP (C) 1076/2024	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
67.	WP (C) 859/2024 SaqibUl Nabi Ganai V/s UT of J&K & Others.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
68.	CM(M) No. 318/2022 and CM No. 7675/2022 Titled Hamid Oil Mills Pvt. Ltd V/s Solomon Chemical Industries and SIDCO.	Mr. Irfan Mufti	Manager Estates Khonmuh
69.	LPA Abdul AZIZ GANAI LPA 157/2024	Mr. Zubair Ahmad Dar	Manager Estates Rangreth
70.	MA-31/2016 Titled J&K SIDCO V/S M/S Top Notch Furnishing & Others.	Mr. Fayaz Ahmad Teli	Estate Manager (Lassipora)
71.	MA-26/2016 Titled J&K SIDCO V/S M/S Tantex Tanneries Pvt. Ltd.	Mr. Munir Ahmad Bhat	General Manager (DB)
72.	L.P.A- 173/2023 Titled UT of J&K and Ors V/s Firdous Ahmad Bhat	Mr. Irfan Mufti	Manager Estates Khonmuh
73.	Altaf Hussain Siddiqi Arb-P 18/2024	Mr. Irfan Mufti	Manager Estates Khonmuh
74.	AA-01/2017 Titled M/S Marshal Traders V/S State & Others.	Mr. Mohammad Rafi Mir	Exen. Construction Division
75.	RP-81/2023 Titled Bashir Ahmad & Ors V/s I&C	Mr. Irfan mufti	Estate Manager

*Jeysoglu*

76.	Ghulam Mohi Din Wani V/s SIDCO RP 103/2022	Mr. PawanSethi	General Manager (A&P)
77.	OWP-2003/2017 Titled Mrs. Hajira Begum V/s SIDCO & Others. I.E Khanmoh	Mr. Irfan mufti	Estate Manager, Khonmuh

*Deysraj*